

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1391/2020**

New Delhi, this the 29<sup>th</sup> day of September, 2020

(Through Video Conferencing)

**Hon'ble Mr. R.N.Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Vishal Vats  
S/o Lt. Sh. Anil Kumar  
R/o H.No. 242, Mitraon, South-West  
Delhi, New Delhi – 110043.

... Applicant

(By Advocate:Shri R. K. Sharma)

**VERSUS**

1. The Secretary  
Ministry of Communication  
Department of Posts  
O/o Sr. Supdt. of Post Offices  
New Delhi, West dn.,  
New Delhi-110028.
  
2. The Chief Post Master General  
Department of Posts  
Office of C.P.G. Delhi Circle  
New Delhi – 110001.
  
3. The Superintendent of Post Offices  
Ministry of Communication  
Department of Posts  
O/o Sr. Supdt. of Post Offices  
New Delhi, West dn.,  
New Delhi-110028. ...Respondents

(By Advocate: Shri Naminath Chaturvedi)

**O R D E R (Oral)**

**By Hon'ble Shri R.N.Singh, Member (J)**

After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA, with liberty to approach this Tribunal, if so required, in accordance with law at an appropriate stage. Permission is granted.

2. The OA is dismissed as withdrawn with liberty, as aforesaid.

**(Mohd. Jamshed)**  
**Member (A)**

'lg/uma/sarita'

**(R.N.Singh)**  
**Member (J)**